

LOK SABHA
UNSTARRED QUESTION NO. 4166
TO BE ANSWERED ON 22nd March 2021

Reducing Dependence on Import of Oil

4166. SHRI DUSHYANT SINGH:
SHRIMATI PRENEET KAUR:
DR. MOHAMMAD JAWED:
SHRI RAJENDRA AGRAWAL:
SHRIMATI RITA BAHUGUNA JOSHI:
DR. A. CHALLAKUMAR:
SHRI UTTAM KUMAR REDDY NALAMADA:
SHRI KUMBAKUDI SUDHAKARAN:
SHRI M. SELVARAJ:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has set an aim of 10 per cent reduction of oil imports by 2022;
- (b) if so, the details thereof including the year-on-year progress made since 2014 towards reducing India's oil import dependence by 10 per cent by 2022 when compared to 2015-16;
- (c) the year-wise data of the crude oil imported till the year 2020 including the year-wise data of the imports of crude oil as percentage of total domestic crude oil consumption till the year 2020;
- (d) the data of the crude oil produced domestically and the current production capacity of pre- New Exploration Licensing Policy(NELP) blocks as a percentage of total domestic crude oil production, year wise;
- (e) the details of cess that is currently charged on the domestic crude produced in pre NELP blocks, year wise;
- (f) whether the Government looks to amend the rate of domestic cess and if so, the details thereof and if not, the reasons therefor;
- (g) the details of actions taken by the Government to reduce India's oil import dependence from 2014, including the resulting drop in oil import dependence, if any; and
- (h) whether exploration and exploitation of petroleum resources within India's borders is being undertaken by the Government either by itself or with some form of private partnership and if so, the details thereof in terms of geographical areas where exploration is taking place, the progress so far, and the private entities involved, if any?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्री (श्री धर्मेंद्र प्रधान)
MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

(a) & (b) Yes Sir. Government is making all efforts to reduce import dependence. India's oil and oil equivalent gas import dependence in 2014-15 and 2015-16 were 68.9% and 72.2% respectively and during current April-January, 2020-21 is 77.1%

(c) The year wise details of crude oil imported and details of imports of crude oil as percentage of total crude oil processing are as below:

	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21 (April - Jan) (P)
Crude oil import (In MMT)	202.9	213.9	220.4	226.5	227.0	162.8
Crude oil processed (In MMT)	232.9	245.4	251.9	257.2	254.4	182.2
Percentage of crude oil import out of total crude oil processed (in %)	87.1	87.2	87.5	88.1	89.2	89.4

P: Provisional

(d) Trends of the crude oil produced domestically and Pre-NELP blocks is as below:

	2015-16	2016-17	2017-18	2018-19	2019-20
Pre-NELP Blocks (in MMT)	9.0	8.6	8.3	8.4	7.3
Country's Production (in MMT)	36.9	36.0	35.7	34.2	32.2
Pre-NELP Blocks % Contribution	24.4%	23.8%	23.3%	24.7%	22.6%

(e) & (f) Oil Industry Development Cess at the rate of 20% ad valorem is applicable on crude oils produced from pre-NELP blocks and at present, there is no such proposal to amend the rate of cess.

(g) Ministry of Petroleum and Natural Gas has taken several steps inter alia promotion of renewable and alternate fuels like ethanol, second generation ethanol, compressed bio gas and biodiesel, promotion of natural gas as clean fuel/feedstock in the country with a view to move towards a gas based economy, refinery process

improvements, promoting energy efficiency and conservation, efforts for increasing production of oil and natural gas through various policies under Production Sharing Contract (PSC) regime, Discovered Small Field Policy, Hydrocarbon Exploration and Licensing Policy, Setting up of National Data Repository, etc. Government has also provided functional freedom to National Oil Companies and wider private sector participation by streamlining approval processes including electronic single window mechanism. Ministry of Petroleum and Natural Gas is also working in collaboration with various Central Government Ministries/stakeholders to make efforts to achieve reduction in import dependency on oil.

(h) Exploration of Oil and gas in the country are taking place under:

1. Nomination Regime – by ONGC and OIL
2. PSC/RSC Regime – by Indian & Foreign Companies & JVs, including PSUs

At present, Exploration and Production activities are taking place ~2,75,000 sq.km area across different sedimentary basins across India in onshore and offshore areas under Nomination, PSC and RSC Regimes.
